

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2078
TO BE ANSWERED ON 06.08.2025

UTILIZATION OF NIRBHAYA FUND

2078. SHRI SANDEEP KUMAR PATHAK:

Will the Minister of Women and Child Development be pleased to state:

- (a) the year-wise, district-wise and type-wise details of criminal offences against women during the last five years;
- (b) the total amount released for Nirbhaya Fund and spent against it during the last five years, State-wise and year-wise details thereof; and
- (c) the amount spent to prevent cyber crime against women out of the amount released for Nirbhaya Fund during the last five years, State-wise and year-wise details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) The ‘Police’ and ‘Public Order’, including prevention of crimes against women are State subjects under the Seventh Schedule to the Constitution of India; and they are legally competent to deal with Crimes Against Women. The National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication “Crime in India”. The latest published report pertains to the year 2022 and is available at its website <https://ncrb.gov.in/en/crime-india>. As reported by NCRB, the data of State/ UT-wise Cases Registered under Crime against Women during 2018-2022 is at **Annexure-I**. The Crime Head-wise cases registered under Crimes against Women during 2018-2022 are at **Annexure-II**.

(b) Under the Nirbhaya Fund, upto the financial year 2024-25, a total amount of Rs 7712.85 Crore has been allocated. The total amount released by the Ministries/ Departments and utilized out of the Nirbhaya fund is Rs 6232.83 Crore, which is nearly 81% of the total allocation. During the last five years i.e., FY 2020-21, 2021-22, 2022-23, 2023-24 and 2024-25, a total of Rs. 657.02 crore, Rs. 472.61 crore, Rs. 481.90 crore, Rs. 686.17 crore and Rs. 586.52 crore respectively has been released and utilised out of Nirbhaya Fund. The State/ UT-wise amount spent under Nirbhaya fund is at **Annexure-III**.

(c) Details of funds released under the Cyber Crime Prevention against Women & Children (CCPWC) project under Nirbhaya Fund since inception are at **Annexure-IV**.

Annexure-I

**ANNEXURE REFERRED TO IN REPLY TO PART (A) OF RAJYA SABHA
UNSTARRED QUESTION NO.2078 TO BE ANSWERED ON 06.08.2025 REGARDING
'UTILIZATION OF NIRBHAYA FUND'.**

State/UT-wise Cases Registered under Crime against Women during 2018-2022

SL	State/UT	2018	2019	2020	2021	2022
1	Andhra Pradesh	16438	17746	17089	17752	25503
2	Arunachal Pradesh	368	317	281	366	335
3	Assam	27687	30025	26352	29046	14148
4	Bihar	16920	18587	15359	17950	20222
5	Chhattisgarh	8587	7689	7385	7344	8693
6	Goa	362	329	219	224	273
7	Gujarat	8329	8799	8028	7348	7731
8	Haryana	14326	14683	13000	16658	16743
9	Himachal Pradesh	1633	1636	1614	1599	1551
10	Jharkhand	7083	8760	7630	8110	7678
11	Karnataka	13514	13828	12680	14468	17813
12	Kerala	10461	11462	10139	13539	15213
13	Madhya Pradesh	28942	27560	25640	30673	32765
14	Maharashtra	35497	37144	31954	39526	45331
15	Manipur	271	266	247	302	248
16	Meghalaya	571	558	568	685	690
17	Mizoram	249	170	172	176	147
18	Nagaland	75	43	39	54	49
19	Odisha	20274	23183	25489	31352	23648
20	Punjab	5302	5886	4838	5662	5572
21	Rajasthan	27866	41550	34535	40738	45058
22	Sikkim	172	125	140	130	179
23	Tamil Nadu	5822	5934	6630	8501	9207
24	Telangana	16027	18394	17791	20865	22066
25	Tripura	907	1070	874	807	752
26	Uttar Pradesh	59445	59853	49385	56083	65743
27	Uttarakhand	2817	2541	2846	3431	4337
28	West Bengal	30394	29859	36439	35884	34738
29	A&N Islands	147	135	143	169	178
30	Chandigarh	442	515	301	343	325
31	D&N Haveli and Daman & Diu+	54	82	61	99	126
32	Delhi	13640	13395	10093	14277	14247
33	Jammu & Kashmir*	3437	3069	3405	3937	3716
34	Ladakh	-	-	9	18	15
35	Lakshadweep	11	38	15	9	16
36	Puducherry	166	95	113	153	200

Annexure-II

**ANNEXURE REFERRED TO IN REPLY TO PART (A) OF RAJYA SABHA
UNSTARRED QUESTION NO.2078 TO BE ANSWERED ON 06.08.2025 REGARDING
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Crime Heads-wise Cases Registered under Crimes against Women during 2018-2022

SL	Crime Heads	2018	2019	2020	2021	2022
1	Murder with Rape/Gang Rape	294	284	219	284	248
2	Dowry Deaths	7167	7141	6966	6753	6450
3	Abetment to Suicide of Women	5037	5008	5040	5292	4963
4	Miscarriage	213	238	239	196	236
5	Acid Attack	131	150	105	102	124
6	Attempt to Acid Attack	37	46	33	48	38
7	Cruelty by Husband or his relatives	103272	124934	111549	136234	140019
8	Kidnapping and Abduction of Women	72709	72681	62300	75369	85310
9	Human Trafficking	854	960	646	914	781
10	Selling of Minor Girls	40	20	12	12	8
11	Buying of Minor Girls	8	8	1	2	3
12	Rape	33356	32032	28046	31677	31516
13	Attempt to Commit Rape	4097	3941	3741	3800	3288
14	Assault on Women with Intent to Outrage her Modesty	89097	88259	85392	89200	83344
15	Insult to the Modesty of Women	6992	6937	7065	7788	8972
16	Dowry Prohibition Act	12826	13307	10366	13568	13479
17	Immoral Traffic (Prevention) Act	1459	1179	868	1071	946
18	Protection of Women from Domestic Violence Act	579	553	446	507	468
19	Cyber Crimes/Information Technology Act	1244	1635	2334	2597	2940
20	Protection of Children from Sexual Offences Act	38802	45989	46123	52836	62095
21	Indecent Representation of Women (Prohibition) Act	22	24	12	28	28

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF RAJYA SABHA UNSTARRED QUESTION NO.2078 TO BE ANSWERED ON 06.08.2025 REGARDING ‘UTILIZATION OF NIRBHAYA FUND’.

State/ UT-wise fund released and utilised on all projects/ schemes since inception of Nirbhaya Fund till FY 2024-25

(Rs. in crores)

Sl.no	States/ UTs	Fund released and utilised States/UTs
1	Andhra Pradesh	133.07
2	Arunachal Pradesh	53.27
3	Assam	120.90
4	Bihar	148.80
5	Chhattisgarh	117.02
6	Goa	28.74
7	Gujarat	225.50
8	Haryana	118.05
9	Himachal Pradesh	63.70
10	Jammu and Kashmir	52.52
11	Jharkhand	69.20
12	Karnataka	490.71
13	Kerala	134.32
14	Madhya Pradesh	206.88
15	Maharashtra	372.89
16	Manipur	73.38
17	Meghalaya	51.05
18	Mizoram	49.45
19	Nagaland	60.89
20	Odisha	139.52
21	Punjab	64.27
22	Rajasthan	189.59
23	Sikkim	57.66
24	Tamil Nadu	347.55
25	Telangana	298.49
26	Tripura	30.11
27	Uttar Pradesh	699.12
28	Uttarakhand	64.50
29	West Bengal	136.07
30	A&N Islands	16.63
31	Chandigarh	80.93
32	DNH & DD	17.32
33	Delhi	538.31
34	Ladakh	20.03
35	Lakshadweep	10.19
36	Puducherry	66.17

ANNEXURE REFERRED TO IN REPLY TO PART (C) OF RAJYA SABHA UNSTARRED QUESTION NO.2078 TO BE ANSWERED ON 06.08.2025 REGARDING ‘UTILIZATION OF NIRBHAYA FUND’.

Details of funds released under the Cyber Crime Prevention against Women & Children (CCPWC) project under Nirbhaya Fund since inception

(Rs. in crores)

Sl.no	States/ UTs	Fund released and utilised States/UTs
1	Andhra Pradesh	6.15
2	Arunachal Pradesh	1.65
3	Assam	4.19
4	Bihar	3.19
5	Chhattisgarh	3.27
6	Goa	1.92
7	Gujarat	3.45
8	Haryana	4.04
9	Himachal Pradesh	1.93
10	Jammu and Kashmir	1.70
11	Jharkhand	2.16
12	Karnataka	5.82
13	Kerala	4.99
14	Madhya Pradesh	3.91
15	Maharashtra	5.50
16	Manipur	1.89
17	Meghalaya	1.68
18	Mizoram	2.02
19	Nagaland	1.71
20	Odisha	4.02
21	Punjab	2.55
22	Rajasthan	5.62
23	Sikkim	1.65
24	Tamil Nadu	3.34
25	Telangana	5.39
26	Tripura	1.76
27	Uttar Pradesh	4.71
28	Uttarakhand	2.41
29	West Bengal	4.82
30	A&N Islands	1.62
31	Chandigarh	23.96
32	DNH & DD	3.20
33	Delhi	2.51
34	Ladakh	Nil
35	Lakshadweep	2.45
36	Puducherry	1.75
